

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.1019
TO BE ANSWERED ON 29.04.2016

SHELTER BASED SCHEME FOR WOMEN/WIDOWS

1019. SHRI NAGAR RODMAL:

SHRI VENKATESH BABU T.G.:

Will the Minister of Women and Child Development be pleased to state:

- (a) Whether the Government is implementing the shelter based schemes for women in difficult circumstances including widows;
- (b) If so, the details thereof indicating the number of shelter homes and number of inmates therein at present, State/UT-wise;
- (c) the funds sanctioned, released and utilised for the implementation of the said schemes during the 12th Five Year Plan, scheme-wise and year-wise;
- (d) whether the Government has received proposals from the various States/UTs for setting up of more shelter homes in the country; and
- (e) if so, the details thereof along with the action taken by the Government thereon and the financial assistance sanctioned for the said purpose?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) Yes, Sir.

(b) & (c) The State-wise details of Swadhar shelter homes and Short Stay Homes showing number of beneficiaries in Swadhar Homes and Short Stay Homes is at **Annexure-I**. The funds released during the 12th Five Year Plan in respect of Swadhar Homes and Short Stay Homes is at **Annexure-II**. The State-wise details showing number of beneficiaries and details of total number of projects of Multi Facility Care Centre Scheme for Older Widows and funds released during the 12th Five Year Plan is at **Annexure-III**.

(d) No.

(e) Does not arise in view of reply to (d) above.

Annexure – I

State/UT-wise Statement of functional homes and inmates for the year 2015-2016 under Swadhar Scheme and Short Stay Home Programme (as on 31.03.2016)

S. No	Name of the State	Swadhar Home		Short Stay Homes	
		No. of Homes	No. of beneficiaries	No. of Homes	No. of beneficiaries
1.	Andhra Pradesh	10	500	15	1440
2.	Assam	12	600	12	1152
3.	A & N Islands	0	0	0	0
4.	Arunachal Pradesh	0	0	1	96
5.	Bihar	3	150	13	1248
6.	Chandigarh	0	0	1	96
7.	Chhattisgarh	1	30	3	288
8.	Dadar & Nagar	0	0	0	0
9.	Delhi	0	0	2	192
10.	Gujarat	4	210	3	288
11.	Goa	0	0	1	96
12.	Haryana	0	0	1	96
13.	Himachal Pradesh	0	0	0	0
14.	Jharkhand	2	100	1	96
15.	Jammu & Kashmir	3	100	1	96
16.	Karnataka	32	1520	28	2688
17.	Kerala	3	150	5	480
18.	Lakshadweep	0	0	0	0
19.	Madhya Pradesh	12	525	16	1536
20.	Maharashtra	45	2000	32	3072
21.	Manipur	18	850	5	480
22.	Mizoram	1	50	1	96
23.	Meghalaya	0	0	0	0

24.	Nagaland	0	0	1	96
25.	Odisha	44	2150	32	3072
26.	Punjab	0	0	2	192
27.	Puducherry	0	0	1	96
28.	Rajasthan	12	550	3	288
29.	Sikkim	0	0	1	96
30.	Tamilnadu	14	800	32	3072
31.	Telangana	10	435	15	1440
32.	Tripura	0	0	4	384
33.	Uttar Pradesh	42	2745	34	3264
34.	Uttarakhand	4	250	6	576
35.	West Bengal	17	663	30	2880
	Total	289	14378	302	28992

Annexure – II

Funds released under Swadhar Scheme and Short Stay Homes (Rupees in lakhs)

Year	Swadhar Homes	Short Stay Homes
	Amount released and utilized	Amount released and utilized
2012-13	2363.15	2860.05
2013-14	2018.55	2987.31
2014-15	1660.32	1563.34
2015-16	2336.64	2205.80

26	Delhi	0	0	0	0	0	0	0	0	0	0	0	0
27	Pondicherry	0	0	0	0	0	0	0	0	0	0	0	0
NE Region States												0	0
28	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
29	Assam	0	0	0	0	0	0	0	0	0	0	0	0
30	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
31	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
32	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
33	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
34	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
35	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
Total		400	8	55.07	800	16	72.07	200	4	33.81	700	14	158.82
